## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/36/2016

NAME OF THE PETITIONER(S)

: G.L. Consultants Pvt Ltd

NAME OF THE RESPONDENT(S)

: Q A Software India Pvt Ltd and 5 others

UNDER SECTION

:397/398

S.No. NAME (IN CAPITAL)

**SIGNATURE** 

REPRESENTATION BY WHOM

For T.K. Bheskan

Priyadarhini N. Keertui Krishna

Akhil Jain Navan Kunnar Minthi For Replondent Akhil Jain

Coursel for Petitioner

Counsels representing both the parties are present and stated that the matter is likely to be settled between the parties. They prayed for time to make submissions in relation to outcome of the settlement talks. The matter is adjourned at request. Put up on 04.01.2018.

**ORDER** 

-sd-S Vijayaraghavan Member (Technical)

- Sd -K Anantha Padmanabha Swamy Member (Judicial)

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